

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:6707  
ANSWERED ON:08.05.2013  
FLAGSHIP SCHEMES  
M.Thambidurai Dr.

**Will the Minister of PLANNING be pleased to state:**

- (a) the details of the flagship programmes being run by the Government through different States during the last three years;
- (b) whether the Government has assessed the performance of different States in implementing these flagship schemes of the centre;
- (c) if so, the details thereof;
- (d) whether some States are not being given sufficient money for implementing such schemes;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) :The following Flagship Programmes were being run/ implemented by the Government of India in various States during the last three years:

- (1) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)
- (2) Jawaharlal Nehru National Urban Renewal Mission (JNNURM)
- (3) National Rural Drinking Water Programme (NRDWP)
- (4) Indira Awaas Yojana (IAY)
- (5) Total Sanitation Campaign(TSC) renamed as Nirmal Bharat Abhiyan (NBA)
- (6) Accelerated Irrigation Benefit Programme (AIBP)
- (7) Sarva Shiksha Abhiyan (SSA)
- (8) Mid-Day Meal Scheme (MDM)
- (9) Integrated Child Development Scheme (ICDS)
- (10) National Rural Health Mission (NRHM) renamed as National Health Mission
- (11) Pradhan Mantri Gram Sadak Yojana (PMGSY)
- (12) Rashtriya Krishi Vikas Yojana (RKVY)
- (13) National Social Assistance Programme (NSAP)
- (14) Backward Regions Grant Fund (BRGF)
- (15) Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)
- (16) Accelerated Power Development and Reform Programme (APDRP) (renamed as Restructured Accelerated Power Development and Reform Programme (R-APDRP) for 12th Plan).

The details of State-wise releases made by concerned union Ministries/Departments for the above Flagship Programme for the last three years are given in Annexure-A

(b) to (f): The administrative Ministries/Departments concerned with the programmes release funds and perform other related functions thereto; including monitoring the progress of flagship schemes and keeping track of performance of the schemes implemented by the States. The releases of funds to States are made by the administrative Ministries/Departments concerned based on various factors including utilization of central allocations by States and contributions made by them, timely submission of utilization certificates and physical performance of the schemes etc.